

*with draw*  
*disposed*

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 460/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: Sandeep Steels  
V/s.  
Milton Engineering Works Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME            | DESIGNATION | SIGNATURE |
|--------|-----------------|-------------|-----------|
| 22     | Shivangi<br>Raj | Advocate    | Shivangi  |

**ORDER**

**TCP 460/I&BC/NCLT/MB/MAH/2017**

1. Consent terms are placed on record.
2. There is a mention of the Demand Draft and Proof of Payment. Hence the Petitioner is seeking permission to withdraw the petition.
3. Disposed of as "withdrawn".

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)  
Date : 04.09.2017

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)